

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 2396

TO BE ANSWERED ON AUGUST 03, 2023

UNPLANNED DEVELOPMENTS IN CITIES

NO. 2396. SHRI D.K.SURESH :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government has taken note that unplanned developments are causing huge loss of properties and human lives in Metropolitan cities including Bengaluru and Delhi;**
- (b) if so, the details thereof;**
- (c) whether the Government has any proposal to put in place a scientific based Planning and Development of Metropolitan Areas with International Cooperation and Technical Assistance in this field; and**
- (d) if so, the details thereof?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): As per the 12th Schedule of Indian Constitution, Urban Planning including Town Planning is the responsibility of Urban Local Bodies (ULBs). The 12th Schedule deals with the provisions that specify the powers, authority, and responsibilities of Municipalities.

(c) & (d): Government of India, through schematic interventions facilitates strengthening of Urban Planning ecosystem. The Government has announced:

- The Scheme for Special Assistance to States for Capital Investment 2023-24 (Urban Planning Reforms) – Incentive provision of Rs.15,000 crore for improving and speeding up basic urban planning ecosystem in cities.**

- **The Scheme for Special Assistance to States for Capital Investment 2022-23 (Urban Planning Reforms) – Incentive provision of Rs.6,000 crore for improving and speeding up basic urban planning ecosystem in cities.**
- **Identification of Academic Institutions as Centres of Excellence in Urban Planning and Design – 28 academic institutions have submitted their proposals to MoHUA. The systematic evaluation of the proposals as per guidelines is under process. Once selected, these centres will be provided an endowment fund of Rs 250 crore each.**
- **National Urban Planning Conclave (2023) served as an anchor for knowledge sharing on areas such as Transit-oriented Development, Transferable Development Rights, Local Area Plans and Town Planning Schemes, Master Plans and creating Blue & Green infrastructure, leveraging urban planning tools to strengthen economic activities.**
